

by the State Trading Corporation of India Ltd., with the Salt Trading Corporation Ltd., of Nepal for supply of about 55,000 tonnes of Indian Salt per year to Nepal during the next three years.

Durgapur Mining Machinery Plant

1932. { Shri S. C. Samanta;
Shri Subodh Hansda;
Shri M. L. Dwivedi:

Will the Minister of Industry and Supply be pleased to state:

(a) the programme of production of machinery for coal mines by the Durgapur Mining Machinery Plant; and

(b) whether there is any proposal to discontinue the import of mining machinery and to relate pace of mechanisation of coal mines with the production of machinery at Durgapur?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) The programme of production will be as in the statement laid on the Table of the House. [Placed in Library. See No. LT-4820/65].

(b) While no ban has been imposed on the import of mining machinery, only those items of coal mining machinery which are not available indigenously will be allowed to be imported. The production programme of the Coal Mining Machinery Plant is based on the expected pace of mechanisation in the existing mines as well new mines to be developed.

Accumulation of Steel in Durgapur

1933. **Maharajkumar Vijaya Ananda:** Will the Minister of Steel and Mines be pleased to state:

(a) the steps taken to reduce accumulation of saleable steel in Durgapur; and

(b) the result thereof?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) and (b). Accumulation of saleable finished products has been in two units only i.e., Sleeper Plant and Section Mill. The accumulation of stock in the Sleeper Plant was 3,400 tonnes as on 1st August, 1965. This has been taken up by HSL with Railway Board. The accumulation in the Section Mill was about 11,000 tonnes on 1st August, 1965 representing 20 days production. This was due to (i) temporary railway restrictions for despatches to stations on the Southern Railway and (ii) suspension of orders placed by certain customers. These obstacles have been removed and efforts are being made to reduce the accumulation.

Workers of Durgapur Steel Plant

2934. **Maharajkumar Vijaya Ananda:** Will the Minister of Steel and Mines be pleased to state:

(a) the details of the revised steps taken for enquiring into the grievances of the workers in the Durgapur Steel Plant;

(b) whether the revised steps taken are already in force; and

(c) if so, with what results?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) The grievance of the workers are enquired into by a Labour Board consisting of three representatives of the Plant Management including the Departmental Head and three representatives of the workers including one office bearer of the recognised Union. Issues which are not settled by the Labour Board are discussed by a Labour Committee which consists of a similar number of representatives of the management and the workers. In this Committee, the General Superintendent of the Works, the Head of Personnel Department and the Departmental Head concerned represent the management;

(b) The new procedure has been in force since 1st May, 1963; and